

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :16-08-2024

Date : 16.08.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	69085/ 2024	16.08.2 024	ABLAPL - 5811/2 024	MANORANJAN PADHI	C.O.		Order Dtd. 2024-08- 13		(Se at No-)
2	69086/ 2024	16.08.2 024	ABLAPL - 8172/2 024	PK MOHANTY	C.O.		Order Dtd. 2024-08- 13	BAIL- 1	(Se at No- 2)
3	69087/ 2024	16.08.2 024	ABLAPL - 5878/2 024	ASHOK KUMAR SWAIN (1)	C.O.		Order Dtd. 2024-08- 13		(Se at No- 2)
4	69088/ 2024	16.08.2 024	BLAPL- 7738/2 024	G JAYASINGH	C.O.		Order Dtd. 2024-08- 13	BAIL- 1	(Se at No- 5)
5	69089/ 2024	16.08.2 024	BLAPL- 4142/2 024	SK NAYAK	C.O.		Order Dtd. 2024-08- 13		(Se at No- 5)
6	69090/ 2024	16.08.2 024	BLAPL- 6214/2 024	KC SAMAL	C.O.		Order Dtd. 2024-08- 13	BAIL- 1	(Se at No- 4)
7	69091/ 2024	16.08.2 024	BLAPL- 5555/2 024	B DAS	C.O.		Order Dtd. 2024-08- 13	BAIL- 1	(Se at No- 3)
8	69092/ 2024	16.08.2 024	BLAPL- 2164/2 024	KR JENA	C.O.		Order Dtd. 2024-08- 13		(Se at No- 3)
9	69093/ 2024	16.08.2 024	BLAPL- 2441/2	KSHITISH	C.O.		Order Dtd. 2024-08- 13		(Se at

			024						No-3)
10	69094/2024	16.08.2024	BLAPL-2468/2024	S BARIK	C.O.		Order Dtd. 2024-08-12		(Se at No-3)
11	69095/2024	16.08.2024	BLAPL-2430/2024	SURYAKANTA DASMOHAPATRA	C.O.		Order Dtd. 2024-08-12	BAIL-2	(Se at No-7)
12	69096/2024	16.08.2024	BLAPL-1363/2024	B DAS	C.O.		Order Dtd. 2024-08-12		(Se at No-7)
13	69100/2024	16.08.2024	CRLMC-3033/2024	HS PAIKRAYA	C.O.		Order Dtd. 2024-08-14		(Se at No-7)
14	69103/2024	16.08.2024	BLAPL-1806/2024	MITHUN DAS	C.O.		Order Dtd. 2024-08-12		(Se at No-7)
15	69107/2024	16.08.2024	FAO-348/2024	S HUSSIAN	C.O.		Order Dtd. 2024-08-09		(Se at No-7)
16	69110/2024	16.08.2024	BLAPL-7410/2024	BALARAM SINGH	C.O.		Order Dtd. 2024-08-13	BAIL-2	(Se at No-12)
17	69139/2024	16.08.2024	ABLAPL-5948/2024	NK ROUT	C.O.		Order Dtd. 2024-08-13		(Se at No-12)
18	69141/2024	16.08.2024	ABLAPL-5941/2024	NK ROUT	C.O.		Order Dtd. 2024-08-13		(Se at No-12)
19	69142/2024	16.08.2024	ABLAPL-5942/2024	NK ROUT	C.O.		Order Dtd. 2024-08-13		(Se at No-12)
20	69143/2024	16.08.2024	ABLAPL-5913/2024	HK PANDA	C.O.		Order Dtd. 2024-08-13		(Se at No-12)
21	69144/2024	16.08.2024	ABLAPL-5934/2024	B DAS	C.O.		Order Dtd. 2024-08-13		(Se at No-12)
22	69145/	16.08.2	ABLAPL	PK ISHRA	C.O.	COURT	Order Dtd. 2024-08-		(Se

	2024	024	- 5933/2 024			NO. 9	13		at No- 12)
23	69146/ 2024	16.08.2 024	ABLAPL - 5954/2 024	NK ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-08- 13		(Se at No- 12)
24	69147/ 2024	16.08.2 024	ABLAPL - 5367/2 024	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2024-08- 12	BAIL- 2	(Se at No- 12)
25	69148/ 2024	16.08.2 024	WP (C) - 18857/ 2024	R.C.MALLIC K	C.O.	COURT NO. 9	Order Dtd. 2024-08- 13		(Se at No- 12)
26	69150/ 2024	16.08.2 024	WP (C) - 18978/ 2024	S.K.MOHANT Y	C.O.	COURT NO. 9	Order Dtd. 2024-08- 12		(Se at No- 12)
27	69151/ 2024	16.08.2 024	WP (C) - 19083/ 2024	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13		(Se at No- 12)
28	69152/ 2024	16.08.2 024	WP (C) - 19252/ 2024	S.K.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-08- 12		(Se at No- 12)
29	69154/ 2024	16.08.2 024	BLAPL- 2412/2 024	B.B. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08- 12		(Se at No- 12)
30	69155/ 2024	16.08.2 024	WP (C) - 19564/ 2024	T.BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-08- 13		(Se at No- 12)
31	69156/ 2024	16.08.2 024	WP (C) - 18863/ 2024	ROHIT KUMAR MAHABHOI	C.O.	COURT NO. 5	Order Dtd. 2024-08- 13		(Se at No- 12)
32	69157/ 2024	16.08.2 024	WP (C) - 19009/ 2024	A.K.MOHANT Y	C.O.	COURT NO. 5	Order Dtd. 2024-08- 13		(Se at No- 12)
33	69158/ 2024	16.08.2 024	WP (C) - 19310/ 2024	G.K.SUNDAR AY	C.O.	COURT NO. 5	Order Dtd. 2024-08- 12		(Se at No- 12)
34	69159/ 2024	16.08.2 024	WP (C) - 17090/ 2024	R. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08- 13		(Se at No- 12)

35	69160/2024	16.08.2024	WP (C) - 19144/2024	SARBESWAR PRUSTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-06		(Se at No-12)
36	69161/2024	16.08.2024	CMP-847/2024	H.K.MOHANT A	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-12)
37	69162/2024	16.08.2024	WP (C) - 19230/2024	R. K. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-08-28		(Se at No-12)
38	69163/2024	16.08.2024	CMP-807/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-12)
39	69165/2024	16.08.2024	CMP-837/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-12)
40	69166/2024	16.08.2024	WP (C) - 19393/2024	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-12)
41	69167/2024	16.08.2024	CMP-818/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-12)
42	69169/2024	16.08.2024	WPC (OA C) - 2614/2017	N.K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-13	OA Branch	(Se at No-1)
43	69170/2024	16.08.2024	FAO-348/2024	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-09		(Se at No-1)
44	69171/2024	16.08.2024	FAO-327/2024	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-09		(Se at No-1)
45	69172/2024	16.08.2024	WP (C) - 16617/2024	S.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-110)
46	69173/2024	16.08.2024	FAO-350/2024	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-09		(Se at No-110)

47	69174/2024	16.08.2024	CRLA-761/2024	A.K.ROUL	C.O.	COURT NO. 3	Order Dtd. 2024-08-12	CRIMINAL APPEAL	(Seat No-7)
48	69175/2024	16.08.2024	WPC(OA C)-922/2018	BIKRAM BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-08-13	OA Branch	(Seat No-1)
49	69176/2024	16.08.2024	CRLA-780/2024	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-08-13		(Seat No-1)
50	69177/2024	16.08.2024	WP(C)-18810/2024	S. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-14		(Seat No-1)
51	69178/2024	16.08.2024	CRLREV-376/2024	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	CRIMINAL REVISION	(Seat No-6)
52	69179/2024	16.08.2024	WP(C)-18675/2024	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-08-14		(Seat No-6)
53	69180/2024	16.08.2024	TRP(C)-217/2024	B.K.PATI	C.O.	COURT NO. 11	Order Dtd. 2024-08-13		(Seat No-6)
54	69181/2024	16.08.2024	WP(C)-19542/2024	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Seat No-6)
55	69182/2024	16.08.2024	WA-1981/2024	S.N PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-07		(Seat No-6)
56	69183/2024	16.08.2024	WP(C)-19003/2024	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Seat No-6)
57	69184/2024	16.08.2024	ABLAPL-8166/2024	B.P.TANGA	C.O.	COURT NO. 11	Order Dtd. 2024-08-13		(Seat No-6)
58	69185/2024	16.08.2024	WP(C)-19069/2024	K.P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Seat No-6)
59	69186/2024	16.08.2024	WP(C)-19187/2024	AUROBINDA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Seat No-6)

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60	69187/ 2024	16.08.2 024	WP (C) - 18831/ 2024	S. K. ACHARYA	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13		(Se at No- 6)
61	69188/ 2024	16.08.2 024	WP (C) - 18328/ 2024	AUROBINDA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08- 14		(Se at No- 6)
62	69189/ 2024	16.08.2 024	WP (C) - 19444/ 2024	TATHAGATA SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08- 14		(Se at No- 6)
63	69190/ 2024	16.08.2 024	WP (C) - 22580/ 2013	J. BHOI	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
64	69191/ 2024	16.08.2 024	WP (C) - 17981/ 2024	S. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13		(Se at No- 103)
65	69192/ 2024	16.08.2 024	WPC (OA C) - 2830/2 018	R.K. MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13	OA Branc h	(Se at No- 1)
66	69193/ 2024	16.08.2 024	WP (C) - 16062/ 2024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
67	69194/ 2024	16.08.2 024	WP (C) - 17981/ 2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13		(Se at No- 104)
68	69195/ 2024	16.08.2 024	WP (C) - 15880/ 2024	J. PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-10- 07	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
69	69196/ 2024	16.08.2 024	WP (C) - 18635/ 2024	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-08- 09		(Se at No- 102

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70	69197/2024	16.08.2024	WP (C) - 6395/2015	P.C. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-09-09	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
71	69198/2024	16.08.2024	BLAPL-7731/2024	D.K.DALEI	C.O.	COURT NO. 9	Order Dtd. 2024-08-13	BAIL-2	(Seat No-10)
72	69199/2024	16.08.2024	WP (C) - 18132/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-08-12		(Seat No-10)
73	69200/2024	16.08.2024	BLAPL-1864/2024	M.K.PANI	C.O.	COURT NO. 5	Order Dtd. 2024-08-08		(Seat No-10)
74	69201/2024	16.08.2024	WP (C) - 18132/2024	S. K. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-09-02		(Seat No-10)
75	69202/2024	16.08.2024	BLAPL-7651/2024	P.R.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-08-12		(Seat No-10)
76	69203/2024	16.08.2024	BLAPL-7629/2024	M.K.PANI	C.O.	COURT NO. 5	Order Dtd. 2024-08-12		(Seat No-10)
77	69204/2024	16.08.2024	ABLAPL - 8119/2024	S.P.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-12		(Seat No-10)
78	69205/2024	16.08.2024	BLAPL-7621/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-08-09		(Seat No-10)
79	69206/2024	16.08.2024	BLAPL-7634/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-08-12		(Seat No-10)
80	69207/2024	16.08.2024	WP (C) - 17859/2024	P.L.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-08-02		(Seat No-10)
81	69208/2024	16.08.2024	WP (C) - 17859/2024	P.L.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-08-02		(Seat No-10)

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82	69210/ 2024	16.08.2 024	WP (C) - 18725/ 2024	P. K. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-08- 12		(Se at No- 10)
83	69213/ 2024	16.08.2 024	CMAPL- 659/20 23	S.N. SHARMA	C.O.	COURT NO. 14	Order Dtd. 2024-09- 19	M.J.C .	(Se at No- 3)
84	69215/ 2024	16.08.2 024	ABLAPL - 12677/ 2023	M.R. SAHOO	C.O.	COURT NO. 14	Order Dtd. 2023-11- 06		(Se at No- 3)
85	69216/ 2024	16.08.2 024	ABLAPL - 5466/2 023	C.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-06- 27	BAIL- 1	(Se at No- 5)
86	69217/ 2024	16.08.2 024	WP (C) - 18641/ 2020	T. BAG	C.O.	COURT NO. 2	Order Dtd. 2024-07- 31	WRIT BRANC H-5	(Se at No- 23)
87	69219/ 2024	16.08.2 024	WP (C) - 17789/ 2016	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 40)
88	69220/ 2024	16.08.2 024	WP (C) - 12516/ 2020	P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-3	(Se at No- 13)
89	69221/ 2024	16.08.2 024	WP (C) - 18085/ 2019	N.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 41)
90	69222/ 2024	16.08.2 024	ABLAPL - 8103/2 024	S.MOHAPATR A	C.O.	COURT NO. 2	Order Dtd. 2024-08- 12		(Se at No- 41)
91	69223/ 2024	16.08.2 024	ABLAPL - 8106/2 024	AK JATI	C.O.	COURT NO. 2	Order Dtd. 2024-08- 12		(Se at No- 41)
92	69224/ 2024	16.08.2 024	WP (C) - 2510/2 017	U. CHHOTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 43)
93	69225/ 2024	16.08.2 024	WP (C) - 2510/2 017	S. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 43)
94	69226/ 2024	16.08.2 024	ABLAPL -	BB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-08- 12	BAIL- 1	(Se at

			5582/2 024						No-1)
95	69227/ 2024	16.08.2 024	ABLAPL - 8100/2 024	BB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-08- 12	BAIL- 1	(Se at No- 6)
96	69228/ 2024	16.08.2 024	WP (C) - 8/2018	A.K. ACHARYA	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-6	(Se at No- 16)
97	69229/ 2024	16.08.2 024	WP (C) - 8/2018	S.N. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-07- 24	WRIT BRANC H-6	(Se at No- 16)
98	69230/ 2024	16.08.2 024	ABLAPL - 8114/2 024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 16)
99	69231/ 2024	16.08.2 024	ABLAPL - 8084/2 024	RK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12		(Se at No- 16)
100	69232/ 2024	16.08.2 024	ABLAPL - 5924/2 024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 16)
101	69233/ 2024	16.08.2 024	WP (C) - 35865/ 2020	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 39)
102	69234/ 2024	16.08.2 024	ABLAPL - 5567/2 024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12	BAIL- 1	(Se at No- 1)
103	69235/ 2024	16.08.2 024	ABLAPL - 5865/2 024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 1)
104	69236/ 2024	16.08.2 024	WP (C) - 35865/ 2020	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 24	WRIT BRANC H-8	(Se at No- 39)
105	69237/ 2024	16.08.2 024	ABLAPL - 5882/2 024	GD MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 39)
106	69239/ 2024	16.08.2 024	ABLAPL - 5551/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12	BAIL- 1	(Se at No- 2)
107	69240/ 2024	16.08.2 024	WP (C) -	I.CH. SAHU	C.O.	COURT	Order Dtd. 2024-07-	WRIT	(Se

7	2024	024	35865/ 2020			NO. 2 OLD	24	BRANC H-8	at No- 39)
10 8	69241/ 2024	16.08.2 024	ABLAPL - 5851/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 39)
10 9	69242/ 2024	16.08.2 024	ABLAPL - 5893/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 39)
11 0	69243/ 2024	16.08.2 024	ABLAPL - 5560/2 024	AK ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12		(Se at No- 39)
11 1	69244/ 2024	16.08.2 024	WP (C) - 5509/2 023	K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	WRIT BRANC H-5	(Se at No- 47)
11 2	69245/ 2024	16.08.2 024	ABLAPL - 5894/2 024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 47)
11 3	69246/ 2024	16.08.2 024	ABLAPL - 5575/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12		(Se at No- 47)
11 4	69247/ 2024	16.08.2 024	ABLAPL - 5858/2 024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	BAIL- 2	(Se at No- 9)
11 5	69248/ 2024	16.08.2 024	WP (C) - 16812/ 2024	N. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	WRIT BRANC H-2	(Se at No- 9)
11 6	69249/ 2024	16.08.2 024	ABLAPL - 7337/2 024	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	BAIL- 2	(Se at No- 12)
11 7	69250/ 2024	16.08.2 024	WP (C) - 16812/ 2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	WRIT BRANC H-2	(Se at No- 9)
11 8	69251/ 2024	16.08.2 024	ABLAPL - 5931/2 024	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	BAIL- 2	(Se at No- 8)
11 9	69252/ 2024	16.08.2 024	ABLAPL - 5867/2 024	SANKET KANUNGO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 8)

120	69253/2024	16.08.2024	ABLAPL - 5868/2024	SANKET KANUNGO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-8)
121	69254/2024	16.08.2024	WP(C) - 13307/2022	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	WRIT BRANC H-1	(Se at No-2)
122	69255/2024	16.08.2024	BLAPL - 6947/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-2)
123	69256/2024	16.08.2024	WP(C) - 13307/2022	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	WRIT BRANC H-1	(Se at No-2)
124	69257/2024	16.08.2024	ABLAPL - 8117/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-2)
125	69259/2024	16.08.2024	ABLAPL - 8086/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-2)
126	69260/2024	16.08.2024	ABLAPL - 5573/2024	MC MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	BAIL-1	(Se at No-1)
127	69261/2024	16.08.2024	WP(C) - 16959/2024	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-27	WRIT BRANC H-3	(Se at No-13)
128	69262/2024	16.08.2024	ABLAPL - 8098/2024	LAXMAN BHOI	C.O.	COURT NO. 6	Order Dtd. 2024-08-12	BAIL-2	(Se at No-10)
129	69263/2024	16.08.2024	ABLAPL - 8099/2024	PK DALAI	C.O.	COURT NO. 6	Order Dtd. 2024-08-12	BAIL-2	(Se at No-9)
130	69264/2024	16.08.2024	ABLAPL - 5546/2024	PK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-12	BAIL-1	(Se at No-2)
131	69265/2024	16.08.2024	WP(C) - 18547/2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-08-14		(Se at No-2)
132	69266/2024	16.08.2024	ABLAPL - 8101/2	PRAKASH KUMAR MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-08-12		(Se at No-)

			024						2)
13	69267/2024	16.08.2024	WP (C) - 16404/2024	R.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-6	(Seat No-35)
13	69268/2024	16.08.2024	ABLAPL - 5898/2024	PK BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-08-13		(Seat No-35)
13	69270/2024	16.08.2024	WP (C) - 15370/2024	N. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Seat No-3)
13	69271/2024	16.08.2024	WP (C) - 15368/2024	N. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Seat No-3)
13	69272/2024	16.08.2024	WP (C) - 15363/2024	N. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Seat No-3)
13	69273/2024	16.08.2024	WP (C) - 15683/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-4	(Seat No-17)
13	69274/2024	16.08.2024	ABLAPL - 7964/2024	C K ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-08-14		(Seat No-17)
14	69275/2024	16.08.2024	CRLMP-148/2023	B.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08-14	WRIT BRANCH-4	(Seat No-38)
14	69276/2024	16.08.2024	ABLAPL - 7913/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2024-08-14		(Seat No-38)
14	69277/2024	16.08.2024	WP (C) - 16088/2024	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Seat No-4)
14	69278/2024	16.08.2024	ABLAPL - 3730/2024	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-25	BAIL-2	(Seat No-9)
14	69279/2024	16.08.2024	WP (C) - 15541/2024	RABI SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	WRIT BRANCH-3	(Seat No-33)
14	69280/2024	16.08.2024	WP (C) - 15767/	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	WRIT BRANCH	(Seat

			2024					H-6	No-16)
14	69281/2024	16.08.2024	WP (C) - 15953/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	WRIT BRANCH-8	(Seat No-41)
14	69282/2024	16.08.2024	ABLAPL - 3574/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-26	BAIL-1	(Seat No-5)
14	69283/2024	16.08.2024	WP (C) - 17725/2024	M. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	WRIT BRANCH-4	(Seat No-38)
14	69284/2024	16.08.2024	WP (C) - 16869/2024	P.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-08-13	WRIT BRANCH-2	(Seat No-9)
15	69285/2024	16.08.2024	ABLAPL - 2989/2024	S S PASAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-05-14	BAIL-1	(Seat No-4)
15	69286/2024	16.08.2024	ARBA-5/2024	M.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	M.J.C .	(Seat No-1)
15	69287/2024	16.08.2024	ABLAPL - 2527/2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-1)
15	69288/2024	16.08.2024	CRLA-1367/2023	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 5	Order Dtd. 2024-11-19	CRIMINAL APPEAL	(Seat No-9)
15	69289/2024	16.08.2024	BLAPL-3583/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 3	Order Dtd. 2024-08-12	BAIL-2	(Seat No-11)
15	69290/2024	16.08.2024	WP (C) - 16387/2024	MAHESWAR MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-13	WRIT BRANCH-5	(Seat No-21)
15	69291/2024	16.08.2024	BLAPL-5039/2024	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-08-14	BAIL-1	(Seat No-3)
15	69292/2024	16.08.2024	WP (C) - 16403/2024	H.K. MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2024-08-13	WRIT BRANCH-6	(Seat No-35)
15	69293/2024	16.08.2024	WP (C) -	P.K. JENA	C.O.	COURT	Order Dtd. 2024-08-	WRIT	(Se

8	2024	024	16749/ 2024			NO. 3	13	BRANC H-1	at No- 30)
159	69294/ 2024	16.08.2 024	WP (C) - 17501/ 2024	M.M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-08- 13	WRIT BRANC H-2	(Se at No- 45)
160	69295/ 2024	16.08.2 024	WP (C) - 17175/ 2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 13	WRIT BRANC H-5	(Se at No- 47)
161	69296/ 2024	16.08.2 024	WP (C) - 18498/ 2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 14	WRIT BRANC H-5	(Se at No- 32)
162	69297/ 2024	16.08.2 024	WP (C) - 18500/ 2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 14	WRIT BRANC H-5	(Se at No- 32)
163	69298/ 2024	16.08.2 024	BLAPL- 7031/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 3	Order Dtd. 2024-07- 29	BAIL- 1	(Se at No- 6)
164	69299/ 2024	16.08.2 024	CRLMP- 747/20 24	M.K. PANI	C.O.	COURT NO. 3	Order Dtd. 2024-08- 14	WRIT BRANC H-4	(Se at No- 37)
165	69300/ 2024	16.08.2 024	CRLMP- 199/20 23	D. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-08- 14	WRIT BRANC H-4	(Se at No- 38)
166	69302/ 2024	16.08.2 024	CRLMP- 2043/2 022	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-09- 09	WRIT BRANC H-6	(Se at No- 35)
167	69303/ 2024	16.08.2 024	CRLMP- 370/20 24	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 14	WRIT BRANC H-2	(Se at No- 45)
168	69304/ 2024	16.08.2 024	CRLA- 485/20 24	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11- 14	CRIMI NAL APPEA L	(Se at No- 10)
169	69305/ 2024	16.08.2 024	CRLMP- 719/20 24	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14	WRIT BRANC H-4	(Se at No- 37)
170	69306/ 2024	16.08.2 024	CRLMP- 526/20 23	S.C. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-09- 17	WRIT BRANC H-2	(Se at No- 7)

17	69307/ 2024	16.08.2 024	CRLMP- 319/20 23	N.R. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08- 14	WRIT BRANC H-1	(Se at No- 30)
17	69308/ 2024	16.08.2 024	CRLREV - 549/20 23	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3	Order Dtd. 2024-07- 18	CRIMI NAL REVIS ION	(Se at No- 5)
17	69309/ 2024	16.08.2 024	WP (C) - 15129/ 2010	N. ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-08- 12	WRIT BRANC H-4	(Se at No- 17)
17	69310/ 2024	16.08.2 024	WP (C) - 15129/ 2010	M/S. P.K.CHAND, N.SAMAL DR.DINABAN DHU MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-08- 12	WRIT BRANC H-4	(Se at No- 17)
17	69313/ 2024	16.08.2 024	WP (C) - 19690/ 2024	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09- 09		(Se at No- 17)
17	69314/ 2024	16.08.2 024	WP (C) - 19693/ 2024	K.N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-09- 09		(Se at No- 17)
17	69315/ 2024	16.08.2 024	WP (C) - 18931/ 2024	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 28		(Se at No- 17)
17	69316/ 2024	16.08.2 024	WPCRL- 98/202 4	G.R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-08- 14		(Se at No- 17)
17	69317/ 2024	16.08.2 024	MATA- 209/20 22	T.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-08- 14	FIRST APPEA L	(Se at No- 2)
18	69318/ 2024	16.08.2 024	MATA- 209/20 22	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024-08- 14	FIRST APPEA L	(Se at No- 2)
18	69319/ 2024	16.08.2 024	MATA- 286/20 24	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-09- 03		(Se at No- 2)
18	69320/ 2024	16.08.2 024	WP (C) - 14041/ 2024	P.N. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-08- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)

183	69321/2024	16.08.2024	WP (C) - 14057/2024	P.N. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2024-08-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
184	69322/2024	16.08.2024	WP (C) - 19816/2024	B.N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2024-08-28		(Seat No-106)
185	69323/2024	16.08.2024	CRLMC-2699/2024	S.N. GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18		(Seat No-106)
186	69324/2024	16.08.2024	CRLMC-2513/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	CRIMINAL MISC	(Seat No-6)
187	69325/2024	16.08.2024	CRLMC-2525/2024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	CRIMINAL MISC	(Seat No-6)
188	69326/2024	16.08.2024	CRLMC-2594/2024	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-6)
189	69327/2024	16.08.2024	CRLMC-2538/2024	M.K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-6)
190	69328/2024	16.08.2024	CRLMC-2277/2024	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11	CRIMINAL MISC	(Seat No-7)
191	69329/2024	16.08.2024	CRLMC-2642/2024	SUMIT SEKHAR PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-18	CRIMINAL MISC	(Seat No-5)
192	69330/2024	16.08.2024	ABLAPL - 8139/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-5)
193	69331/2024	16.08.2024	CRLA-227/2024	M.K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	CRIMINAL APPEAL	(Seat No-10)
194	69332/2024	16.08.2024	CRLMP-694/2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14	WRIT BRANCH-4	(Seat No-

									38)
19	69333/2024	16.08.2024	ABLAPL - 5890/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-38)
19	69334/2024	16.08.2024	ABLAPL - 5854/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-38)
19	69335/2024	16.08.2024	WP (C) - 18373/2024	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-09		(Se at No-38)
19	69336/2024	16.08.2024	CRLMP-1038/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH-3	(Se at No-14)
19	69337/2024	16.08.2024	ABLAPL - 8164/2024	R K SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-14)
20	69338/2024	16.08.2024	ABLAPL - 8167/2024	R K SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-08-13	BAIL-1	(Se at No-2)
20	69339/2024	16.08.2024	CRLA-1151/2023	A. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Se at No-9)
20	69340/2024	16.08.2024	ABLAPL - 8185/2024	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-13	BAIL-1	(Se at No-5)
20	69341/2024	16.08.2024	CRLA-998/2023	P.K. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-11-05	CRIMINAL APPEAL	(Se at No-9)
20	69342/2024	16.08.2024	ABLAPL - 8199/2024	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-13		(Se at No-9)
20	69343/2024	16.08.2024	ABLAPL - 8201/2024	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-13	BAIL-1	(Se at No-3)
20	69344/2024	16.08.2024	ABLAPL - 8203/2024	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-13	BAIL-2	(Se at No-7)
20	69346/2024	16.08.2024	ABLAPL -	R K SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-08-13		(Se at

			8205/2 024						No-7)
20	69347/ 2024	16.08.2 024	ABLAPL - 5935/2 024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-08- 13		(Se at No- 7)
20	69348/ 2024	16.08.2 024	ABLAPL - 3208/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08- 13		(Se at No- 7)
21	69350/ 2024	16.08.2 024	ABLAPL - 5950/2 024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-08- 13		(Se at No- 7)
21	69352/ 2024	16.08.2 024	ABLAPL - 5581/2 024	K C SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12		(Se at No- 7)
21	69353/ 2024	16.08.2 024	ABLAPL - 8104/2 024	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12		(Se at No- 7)
21	69354/ 2024	16.08.2 024	ABLAPL - 5571/2 024	N SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12		(Se at No- 7)
21	69355/ 2024	16.08.2 024	ABLAPL - 8102/2 024	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12	BAIL- 2	(Se at No- 8)
21	69356/ 2024	16.08.2 024	ABLAPL - 5563/2 024	B N SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12	BAIL- 1	(Se at No- 2)
21	69357/ 2024	16.08.2 024	ABLAPL - 8085/2 024	P. R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-08- 12		(Se at No- 2)
21	69358/ 2024	16.08.2 024	BLAPL- 6732/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-10- 22		(Se at No- 2)
21	69361/ 2024	16.08.2 024	WP(C)- 13486/ 2014	A.K. RANA	C.O.	COURT NO. 16	Order Dtd. 2024-09- 23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
21	69362/ 2024	16.08.2 024	ABLAPL -	SANTOSH KUMAR	C.O.	COURT NO.	Order Dtd. 2024-08- 12	BAIL- 1	(Se at

			5533/2024	MAHANTY		16			No-5)
220	69363/2024	16.08.2024	CRLREV - 702/2014	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-08-14	CRIMINAL REVISION	(Se at No-3)
221	69364/2024	16.08.2024	ABLAPL - 8097/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 16	Order Dtd. 2024-08-12		(Se at No-3)
222	69365/2024	16.08.2024	CRLREV - 702/2014	J.K. MAHARANA	C.O.	COURT NO. 16	Order Dtd. 2024-08-14	CRIMINAL REVISION	(Se at No-3)
223	69366/2024	16.08.2024	WP (C) - 31371/2023	G.K. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-08-14	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-111)
224	69367/2024	16.08.2024	WP (C) - 39208/2023	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
225	69368/2024	16.08.2024	ABLAPL - 5590/2024	SANJIB KUMAR BHANJADEO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-12		(Se at No-121)
226	69369/2024	16.08.2024	WP (C) - 41573/2023	S.P. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-02	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
227	69370/2024	16.08.2024	WP (C) - 30857/2023	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-27	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
228	69371/2024	16.08.2024	GCRLA-27/2015	L.N. RAYATSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-30	CRIMINAL APPEAL	(Se at No-9)
229	69372/2024	16.08.2024	CRLREV	P.K.	C.O.	COURT	Order Dtd. 2024-07-	CRIMI	(Se

9	2024	024	- 130/20 14	MOHANTY		NO. 3 OLD	30	NAL REVIS ION	at No- 4)
23 0	69373/ 2024	16.08.2 024	CRLREV - 153/20 20	K.N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07- 30	CRIMI NAL REVIS ION	(Se at No- 4)
23 1	69374/ 2024	16.08.2 024	CRLREV - 22/201 3	S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07- 30	CRIMI NAL REVIS ION	(Se at No- 1)
23 2	69375/ 2024	16.08.2 024	CRLREV - 49/201 2	M/S.TUKUNA KU MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07- 30	CRIMI NAL REVIS ION	(Se at No- 4)
23 3	69378/ 2024	16.08.2 024	CRLREV - 268/20 15	B.B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07- 30	CRIMI NAL REVIS ION	(Se at No- 2)
23 4	69380/ 2024	16.08.2 024	CRLA- 381/20 19	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07- 30	CRIMI NAL APPEA L	(Se at No- 6)
23 5	69381/ 2024	16.08.2 024	BLAPL- 14288/ 2023	A.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08- 12	BAIL- 2	(Se at No- 11)
23 6	69383/ 2024	16.08.2 024	CRLMC- 2060/2 024	C.R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-05- 28	CRIMI NAL MISC	(Se at No- 1)
23 7	69384/ 2024	16.08.2 024	CRLMC- 1615/2 024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05- 06	CRIMI NAL MISC	(Se at No- 4)
23 8	69385/ 2024	16.08.2 024	ABLAPL - 8113/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08- 12	BAIL- 2	(Se at No- 11)
23 9	69386/ 2024	16.08.2 024	CRLMC- 5554/2 023	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05- 07	CRIMI NAL MISC	(Se at No- 1)
24 0	69387/ 2024	16.08.2 024	ABLAPL - 8109/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08- 12		(Se at No- 1)
24 1	69389/ 2024	16.08.2 024	CRLMC- 684/20 24	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03- 14	CRIMI NAL MISC	(Se at No- 1)

24	69390/2024	16.08.2024	ABLAPL - 8111/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-12	BAIL-2	(Se at No-9)
24	69391/2024	16.08.2024	CRLMC-662/2024	M.R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-1)
24	69392/2024	16.08.2024	ABLAPL - 8093/2024	J. R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-08-12	BAIL-1	(Se at No-15)
24	69393/2024	16.08.2024	CRLMC-4722/2023	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-08-12	CRIMINAL MISC	(Se at No-3)
24	69394/2024	16.08.2024	ABLAPL - 8092/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-3)
24	69395/2024	16.08.2024	CRLMC-5355/2023	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No-3)
24	69396/2024	16.08.2024	ABLAPL - 8089/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12		(Se at No-3)
24	69397/2024	16.08.2024	CRLMC-4978/2023	A.K. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-09-27	CRIMINAL MISC	(Se at No-1)
25	69398/2024	16.08.2024	CRLMC-5486/2023	S.K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-08-14	CRIMINAL MISC	(Se at No-7)
25	69399/2024	16.08.2024	ABLAPL - 8096/2024	P. R. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-08-12		(Se at No-7)
25	69400/2024	16.08.2024	CRLREV - 640/2023	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Se at No-2)
25	69401/2024	16.08.2024	CRLMC-4745/2023	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-08-08	CRIMINAL MISC	(Se at No-3)
25	69402/2024	16.08.2024	ABLAPL - 8107/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08-12		(Se at No-)

			024						3)
25	69403/2024	16.08.2024	ABLAPL - 8115/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-12		(Se at No-3)
25	69404/2024	16.08.2024	CRLREV - 1617/2008	R.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Se at No-4)
25	69405/2024	16.08.2024	ABLAPL - 5555/2024	R. K. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-08-12		(Se at No-4)
25	69406/2024	16.08.2024	WP (C) - 7403/2013	M/S.SATRUGHNA DASH-A	C.O.	COURT NO. 15	Order Dtd. 2024-08-14	WRIT BRANCH-8	(Se at No-39)
25	69407/2024	16.08.2024	ABLAPL - 7399/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-39)
26	69408/2024	16.08.2024	WP (C) - 18925/2024	A. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-09-23		(Se at No-39)
26	69409/2024	16.08.2024	ABLAPL - 5955/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
26	69410/2024	16.08.2024	WP (C) - 19551/2024	S.K.LENKA	C.O.	COURT NO. 16	Order Dtd. 2024-09-30		(Se at No-9)
26	69411/2024	16.08.2024	BLAPL-7229/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		(Se at No-9)
26	69412/2024	16.08.2024	WP (C) - 18360/2024	TAPAN KUMAR KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-14		(Se at No-9)
26	69413/2024	16.08.2024	CRLMC-2854/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21	CRIMINAL MISC	(Se at No-2)
26	69414/2024	16.08.2024	LAA-49/2022	A.K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	FIRST APPEAL	(Se at No-5)
26	69415/2024	16.08.2024	ABLAPL -	R. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-08-13		(Se at

			5932/2 024			OLD			No-5)
26 8	69416/ 2024	16.08.2 024	ABLAPL - 5956/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13		(Se at No- 5)
26 9	69417/ 2024	16.08.2 024	ABLAPL - 5884/2 024	BIJAYANAND A DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	BAIL- 2	(Se at No- 8)
27 0	69418/ 2024	16.08.2 024	ABLAPL - 5879/2 024	DEBASISH SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 13	BAIL- 2	(Se at No- 12)
27 1	69419/ 2024	16.08.2 024	ABLAPL - 5545/2 024	DINESH KUMAR DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12		(Se at No- 12)
27 2	69420/ 2024	16.08.2 024	ABLAPL - 5578/2 024	S. R. PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 12	BAIL- 1	(Se at No- 5)
27 3	69421/ 2024	16.08.2 024	CRLREV - 398/20 24	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-08- 21		(Se at No- 5)
27 4	69422/ 2024	16.08.2 024	BLAPL- 1315/2 024	A. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08- 13		(Se at No- 5)
27 5	69423/ 2024	16.08.2 024	BLAPL- 2577/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14		(Se at No- 5)
27 6	69424/ 2024	16.08.2 024	BLAPL- 2113/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14	BAIL- 1	(Se at No- 3)
27 7	69425/ 2024	16.08.2 024	CRLMC- 2664/2 024	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14		(Se at No- 3)
27 8	69426/ 2024	16.08.2 024	CRLMC- 2807/2 024	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14		(Se at No- 3)
27 9	69427/ 2024	16.08.2 024	CRLMC- 2849/2 024	BIDYUTLATA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-08- 14	CRIMI NAL MISC	(Se at No- 2)
28	69428/ 2024	16.08.2	CRLMC-	SK. SAMIM	C.O.	COURT	Order Dtd. 2024-09-		(Se

0	2024	024	2881/2 024			NO. 2 OLD	25		at No- 2)
28 1	69429/ 2024	16.08.2 024	CRLMC- 2861/2 024	SAPAN KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 14		(Se at No- 2)
28 2	69430/ 2024	16.08.2 024	CRLMC- 2860/2 024	SK. SAMIM	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 25	CRIMI NAL MISC	(Se at No- 2)
28 3	69431/ 2024	16.08.2 024	CRLMC- 2830/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 07		(Se at No- 2)
28 4	69432/ 2024	16.08.2 024	CRLMC- 2735/2 024	M. M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 04		(Se at No- 2)
28 5	69433/ 2024	16.08.2 024	CRLMC- 2692/2 024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 14		(Se at No- 2)
28 6	69434/ 2024	16.08.2 024	CRLMC- 2678/2 024	JYOTISH RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 14		(Se at No- 2)
28 7	69435/ 2024	16.08.2 024	CRLMC- 2701/2 024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 14		(Se at No- 2)
28 8	69436/ 2024	16.08.2 024	CRLMC- 2839/2 024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 14		(Se at No- 2)
28 9	69437/ 2024	16.08.2 024	WP (C) - 18236/ 2024	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-09- 25		(Se at No- 2)
29 0	69442/ 2024	16.08.2 024	WPC (OA) - 304/20 18	B. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13	OA Branc h	(Se at No- 1)
29 1	69443/ 2024	16.08.2 024	WPC (OA) - 313/20 18	B. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-08- 13	OA Branc h	(Se at No- 1)
29 2	69444/ 2024	16.08.2 024	WP (C) - 18781/ 2024	A. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08- 14		(Se at No- 1)

29	69445/2024	16.08.2024	WP (C) - 18626/2024	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Se at No-1)
29	69446/2024	16.08.2024	WP (C) - 18628/2024	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-14		(Se at No-1)
29	69447/2024	16.08.2024	WP (C) - 3455/2023	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-14	WRIT BRANC H-1	(Se at No-3)
29	69450/2024	16.08.2024	WP (C) - 24580/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 11	Order Dtd. 2024-08-14	WRIT BRANC H-2	(Se at No-6)
29	69453/2024	16.08.2024	WP (C) - 18654/2024	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	WRIT BRANC H-7	(Se at No-5)
29	69455/2024	16.08.2024	TRP (C) - 239/2018	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-14	M.J.C .	(Se at No-6)
29	69456/2024	16.08.2024	TRP (C) - 239/2018	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-08-14	M.J.C .	(Se at No-6)
30	69459/2024	16.08.2024	WP (C) - 12466/2009	G.C. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-09	WRIT BRANC H-4	(Se at No-46)
30	69461/2024	16.08.2024	WP (C) - 12466/2009	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-08-09	WRIT BRANC H-4	(Se at No-46)
30	69463/2024	16.08.2024	WP (C) - 12466/2009	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-08-09	WRIT BRANC H-4	(Se at No-46)
30	69466/2024	16.08.2024	BLAPL-11483/2023	R. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	BAIL-1	(Se at No-6)
30	69470/2024	16.08.2024	RSA-35/2024	N. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-11-11	SECON D APPEA L	(Se at No-4)
30	69472/2024	16.08.2024	RSA-167/2024	K.N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-09-02	SECON D APPEA	(Se at No-

								L	5)
306	69475/2024	16.08.2024	RSA-206/2024	D. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-11-25		(Seat No-5)
307	69477/2024	16.08.2024	RSA-96/2017	K.C. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-11-18	SECOND APPEAL	(Seat No-4)
308	69480/2024	16.08.2024	WP(C)-8067/2018	R.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-34)
309	69481/2024	16.08.2024	WP(C)-8600/2011	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-09	WRIT BRANCH-1	(Seat No-2)
310	69482/2024	16.08.2024	WP(C)-22077/2012	M.R. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	WRIT BRANCH-1	(Seat No-30)
311	69483/2024	16.08.2024	WP(C)-35782/2023	B.K. PATI	C.O.	COURT NO. 11	Order Dtd. 2024-08-12	WRIT BRANCH-3	(Seat No-33)
312	69484/2024	16.08.2024	RSA-48/2020	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-18	SECOND APPEAL	(Seat No-2)
313	69485/2024	16.08.2024	ABLAPL-13870/2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-09		(Seat No-2)
314	69486/2024	16.08.2024	SA-38/1997	R.CH. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	SECOND APPEAL	(Seat No-6)
315	69487/2024	16.08.2024	SA-64/2002	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-13	SECOND APPEAL	(Seat No-6)
316	69488/2024	16.08.2024	RFA-259/2006	C.R. KAR	C.O.	COURT NO. 21	Order Dtd. 2024-07-29	FIRST APPEAL	(Seat No-3)
317	69489/2024	16.08.2024	WP(C)-7822/2024	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-11-06	WRIT BRANCH-4	(Seat No-46)
318	69490/2024	16.08.2024	WP(C)-7819/2	B.R. SENAPATI	C.O.	COURT NO.	Order Dtd. 2024-11-06	WRIT BRANCH	(Seat No-46)

			024			23		H-4	No-46)
31	69491/2024	16.08.2024	WP (C) - 7805/2024	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-11-06	WRIT BRANCH-4	(Se at No-46)
32	69492/2024	16.08.2024	WP (C) - 7800/2024	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-11-06	WRIT BRANCH-3	(Se at No-13)
32	69493/2024	16.08.2024	CMP-879/2024	P BASTIA	C.O.	COURT NO. 23	Order Dtd. 2024-09-17		(Se at No-13)
32	69494/2024	16.08.2024	WP (C) - 14800/2014	S.R. PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH-6	(Se at No-16)
32	69495/2024	16.08.2024	ABLAPL - 5631/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-16)
32	69496/2024	16.08.2024	CMP-867/2024	P K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-08		(Se at No-16)
32	69497/2024	16.08.2024	WP (C) - 17245/2024	S.S. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-31	WRIT BRANCH-6	(Se at No-26)
32	69498/2024	16.08.2024	CMP-832/2024	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-14		(Se at No-26)
32	69499/2024	16.08.2024	FAO-333/2024	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-08-14		(Se at No-26)
32	69500/2024	16.08.2024	FAO-333/2024	N.K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-14		(Se at No-26)
32	69502/2024	16.08.2024	FAO-280/2024	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-2)
33	69503/2024	16.08.2024	BLAPL-7646/2024	PK BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	BAIL-2	(Se at No-9)
33	69504/2024	16.08.2024	WP (C) -	PRASANNA	C.O.	COURT	Order Dtd. 2024-08-		(Se

1	2024	024	18572/2024	KUMAR PATRA		NO. 23	12		at No-9)
33/2	69505/2024	16.08.2024	FAO-262/2022	M.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-5)
33/3	69506/2024	16.08.2024	BLAPL-1369/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Se at No-5)
33/4	69507/2024	16.08.2024	BLAPL-4359/2024	SANJAY KUMAR CHAINI	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	BAIL-2	(Se at No-12)
33/5	69508/2024	16.08.2024	FAO-262/2022	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-5)
33/6	69509/2024	16.08.2024	BLAPL-1372/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-08-08	BAIL-1	(Se at No-4)
33/7	69510/2024	16.08.2024	FAO-261/2022	M.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-5)
33/8	69511/2024	16.08.2024	FAO-261/2022	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-5)
33/9	69512/2024	16.08.2024	BLAPL-674/2024	HK MALIK	C.O.	COURT NO. 23	Order Dtd. 2024-08-09		(Se at No-5)
34/0	69513/2024	16.08.2024	WP (C) - 8012/2022	J.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-09	WRIT BRANCH-6	(Se at No-25)
34/1	69514/2024	16.08.2024	WP (C) - 8014/2022	J.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-09	WRIT BRANCH-6	(Se at No-25)
34/2	69515/2024	16.08.2024	WP (C) - 8015/2022	J.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-09	WRIT BRANCH-6	(Se at No-25)
34/3	69516/2024	16.08.2024	FAO-394/2023	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Se at No-9)

34	69517/2024	16.08.2024	FAO-394/2023	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Seat No-9)
34	69518/2024	16.08.2024	WP(C)-16281/2019	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH-1	(Seat No-4)
34	69519/2024	16.08.2024	MACA-523/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Seat No-1)
34	69520/2024	16.08.2024	MACA-523/2023	I.CH. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Seat No-1)
34	69521/2024	16.08.2024	CMP-778/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-07		(Seat No-1)
34	69522/2024	16.08.2024	FAO-398/2022	S.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Seat No-2)
35	69523/2024	16.08.2024	CRLMP-1140/2024	S. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-08-08		(Seat No-2)
35	69524/2024	16.08.2024	FAO-398/2022	K.C. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Seat No-2)
35	69525/2024	16.08.2024	CRLMP-1138/2024	S. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-08-08		(Seat No-2)
35	69526/2024	16.08.2024	WP(C)-19961/2017	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-24	WRIT BRANCH-6	(Seat No-25)
35	69527/2024	16.08.2024	WP(C)-3292/2018	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-08-14	WRIT BRANCH-4	(Seat No-38)
35	69528/2024	16.08.2024	MACA-1103/2023	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-12	MISC. APPEAL SEC.	(Seat No-9)
35	69529/2024	16.08.2024	WP(C)-7708/2024	K.N. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-11-20	WRIT BRANCH-3	(Seat No-)

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357	69530/2024	16.08.2024	WP (C) - 15361/2013	A.K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-09-23	WRIT BRANCH-3	(Seat No-28)
358	69531/2024	16.08.2024	BLAPL-1403/2024	SP SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-09	BAIL-1	(Seat No-6)
359	69532/2024	16.08.2024	CONTC-3747/2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	CONTE MPT	(Seat No-3)
360	69533/2024	16.08.2024	WP (C) - 11459/2022	M K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
361	69534/2024	16.08.2024	WP (C) - 16577/2024	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
362	69535/2024	16.08.2024	WP (C) - 16583/2024	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
363	69536/2024	16.08.2024	WP (C) - 16658/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
364	69537/2024	16.08.2024	WP (C) - 16713/2024	N K SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-08-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
365	69539/2024	16.08.2024	ABLAPL - 7919/2024	SATYAJEET ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Seat No-111)

366	69540/2024	16.08.2024	ABLAPL - 7908/2024	SATYAJEET ROU	C.O.	COURT NO. 23	Order Dtd. 2024-08-08		(Se at No-111)
367	69541/2024	16.08.2024	ABLAPL - 7693/2024	A SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-13		(Se at No-111)
368	69542/2024	16.08.2024	CRLMC-2818/2024	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-14		(Se at No-111)
369	69543/2024	16.08.2024	ABLAPL - 8190/2024	BK DALAI	C.O.	COURT NO. 23	Order Dtd. 2024-08-13	BAIL-2	(Se at No-8)
370	69544/2024	16.08.2024	ABLAPL - 7263/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01		(Se at No-8)
371	69545/2024	16.08.2024	ABLAPL - 7263/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01		(Se at No-8)
372	69546/2024	16.08.2024	ABLAPL - 7263/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01		(Se at No-8)
373	69547/2024	16.08.2024	ABLAPL - 8197/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-8)
374	69548/2024	16.08.2024	ABLAPL - 6033/2024	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01		(Se at No-8)
375	69550/2024	16.08.2024	WP(C) - 17035/2016	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-2	(Se at No-8)
376	69551/2024	16.08.2024	WP(C) - 17035/2016	N.C. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-2	(Se at No-8)
377	69552/2024	16.08.2024	WP(C) - 17035/2016	R.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANC H-2	(Se at No-8)

37	69553/2024	16.08.2024	MACA-557/2018	A.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Serial No-9)
37	69554/2024	16.08.2024	MSA-26/2024	DIBAKAR SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-09-17	MISC. APPEAL SEC.	(Serial No-5)
38	69555/2024	16.08.2024	WP (C) - 16781/2024	D.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07-24	WRIT BRANCH-1	(Serial No-30)
38	69556/2024	16.08.2024	ABLAPL - 8175/2024	R CH BHOI	C.O.	COURT NO. 3	Order Dtd. 2024-08-13	BAIL-2	(Serial No-12)
38	69557/2024	16.08.2024	WP (C) - 7501/2024	R.R.DAS	C.O.	COURT NO. 3	Order Dtd. 2024-08-12	WRIT BRANCH-1	(Serial No-4)
38	69558/2024	16.08.2024	WP (C) - 7900/2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-02	WRIT BRANCH-4	(Serial No-46)
38	69559/2024	16.08.2024	WP (C) - 16003/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	WRIT BRANCH-1	(Serial No-4)
38	69560/2024	16.08.2024	WP (C) - 16602/2024	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-08-30	WRIT BRANCH-8	(Serial No-42)
38	69561/2024	16.08.2024	WP (C) - 4670/2011	R.R.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-1	(Serial No-1)
38	69562/2024	16.08.2024	WP (C) - 4670/2011	T.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-1	(Serial No-1)
38	69563/2024	16.08.2024	WP (C) - 11965/2015	B.R. SENAPATI	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-7	(Serial No-18)
38	69564/2024	16.08.2024	WP (C) - 27120/2023	M/S PAMI RATH, S.GUMANSINGH, P.MOHANTY, S.MOHANTY, J.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Serial No-27)

390	69565/2024	16.08.2024	WP (C) - 27120/2023	A.K. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No-27)
391	69566/2024	16.08.2024	CRLA-533/2020	S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
392	69567/2024	16.08.2024	ABLAPL - 7426/2024	GR PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	BAIL-2	(Seat No-10)
393	69568/2024	16.08.2024	ABLAPL - 8208/2024	GR PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13		(Seat No-10)
394	69569/2024	16.08.2024	ABLAPL - 8189/2024	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-10)
395	69570/2024	16.08.2024	ABLAPL - 8193/2024	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-1	(Seat No-1)
396	69571/2024	16.08.2024	ABLAPL - 5970/2024	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-1)
397	69572/2024	16.08.2024	ABLAPL - 8204/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-1)
398	69573/2024	16.08.2024	ABLAPL - 8191/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-1)
399	69574/2024	16.08.2024	ABLAPL - 8174/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-1	(Seat No-4)
400	69575/2024	16.08.2024	ABLAPL - 8194/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-4)
401	69576/2024	16.08.2024	ABLAPL - 8202/2024	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-4)
402	69577/2024	16.08.2024	ABLAPL - 8206/2024	SK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Seat No-4)

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403	69578/2024	16.08.2024	ABLAPL - 8176/2024	RN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
404	69579/2024	16.08.2024	ABLAPL - 7426/2024	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13	BAIL-2	(Se at No-10)
405	69580/2024	16.08.2024	BLAPL-3102/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-10)
406	69581/2024	16.08.2024	WP(C) - 8051/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	WRIT BRANC H-7	(Se at No-18)
407	69582/2024	16.08.2024	BLAPL-2104/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-13		(Se at No-18)
408	69583/2024	16.08.2024	WP(C) - 31039/2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-12	WRIT BRANC H-6	(Se at No-35)
409	69584/2024	16.08.2024	RSA-367/2022	P.K. JENA	C.O.	DR (J)	Order Dtd. 2024-08-20	SECON D APPEAL	(Se at No-3)
410	69585/2024	16.08.2024	BLAPL-7332/2024	PK MISHRA	C.O.	DR (J)	Order Dtd. 2024-08-13		(Se at No-3)
411	69586/2024	16.08.2024	ABLAPL - 8187/2024	B B ROUT	C.O.	DR (J)	Order Dtd. 2024-08-13	BAIL-2	(Se at No-10)
412	69587/2024	16.08.2024	WP(C) - 19336/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No-10)
413	69589/2024	16.08.2024	WP(C) - 19300/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No-10)
414	69590/2024	16.08.2024	WP(C) - 19281/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-08-16		(Se at No-10)
415	69591/2024	16.08.2024	BLAPL-4422/2	JP KAR	C.O.	COURT NO. 1	Order Dtd. 2024-08-14		(Se at

			024						No-10)
416	69594/2024	16.08.2024	ABLAPL-8182/2024	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-08-13	BAIL-2	(Se at No-8)
417	69595/2024	16.08.2024	ABLAPL-8180/2024	S CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-08-13	BAIL-2	(Se at No-9)
418	69597/2024	16.08.2024	ABLAPL-8194/2024	J. KAMILA	C.O.	COURT NO. 1	Order Dtd. 2024-08-13		(Se at No-9)
419	69097/2024	16.08.2024	WP (C) - 18168/2008	SIBA NARAYAN PATRA	GENERAL		Entire Document		(Se at No-9)
420	69098/2024	16.08.2024	WP (C) - 18168/2008	BRAHMOTRI DAS	GENERAL		Petition		(Se at No-9)
421	69099/2024	16.08.2024	CMAPL-17/2006	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-08-12	M.J.C .	(Se at No-4)
422	69113/2024	16.08.2024	WP (C) - 19506/2022	DISTRICT EDUCATION OFFICER BALASORE	GENERAL		Judgement Dtd. 2024-01-24	WRIT BRANCH-3	(Se at No-14)
423	69118/2024	16.08.2024	WP (C) - 11866/2024	LALMOHAN MAHANTA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
424	69124/2024	16.08.2024	CRLMC-3033/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-08-14		(Se at No-106)
425	69134/2024	16.08.2024	WP (C) - 5671/2019	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
426	69138/2024	16.08.2024	BLAPL-11731/2023	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2024-08-13	BAIL-1	(Se at No-

									5)
427	69140/2024	16.08.2024	WP (C) - 18849/2024	SANKAR PRASAD PADHI	GENERAL		Order Dtd. 2024-08-13		(Seat No-5)
428	69149/2024	16.08.2024	CRLMC-2681/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-08-14		(Seat No-5)
429	69153/2024	16.08.2024	WP (C) - 12082/2006	DAYANANDA MOHAPATRA	GENERAL		Entire Brief		(Seat No-5)
430	69164/2024	16.08.2024	RSA-337/2006	JYOSTNAMAYEE SATPATH	GENERAL		Decree		(Seat No-5)
431	69168/2024	16.08.2024	RSA-337/2006	JYOSTNAMAYEE SATPATHY	GENERAL		Judgement Dtd. 2022-03-16		(Seat No-5)
432	69212/2024	16.08.2024	ABLAPL - 8123/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-12	BAIL-2	(Seat No-10)
433	69214/2024	16.08.2024	ABLAPL - 8140/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-13		(Seat No-10)
434	69218/2024	16.08.2024	ABLAPL - 8143/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-13		(Seat No-10)
435	69238/2024	16.08.2024	ABLAPL - 8071/2024	GAGAN BIHARI PANIGRAHY	GENERAL		Order Dtd. 2024-08-12		(Seat No-10)
436	69258/2024	16.08.2024	ABLAPL - 8018/2024	DIBAKAR BISWAL	GENERAL		Order Dtd. 2024-08-09		(Seat No-10)
437	69269/2024	16.08.2024	ABLAPL - 7983/2024	SARAT DASH	GENERAL		Order Dtd. 2024-08-14		(Seat No-10)
438	69311/2024	16.08.2024	WP (C) - 11965/2015	JAWAHARLAL NAYAK	GENERAL		Order Dtd. 2024-07-31	WRIT BRANCH-7	(Seat No-18)
439	69312/2024	16.08.2024	ABLAPL -	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-08-13	BAIL-2	(Seat No-18)

			8142/2024						No-9)
44	69345/0	16.08.2024	ABLAPL - 8177/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-08-13		(Se at No-9)
44	69349/1	16.08.2024	CRLMC-2700/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-08-14		(Se at No-9)
44	69351/2	16.08.2024	CRLA-641/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-08-14	CRIMINAL APPEAL	(Se at No-11)
44	69360/3	16.08.2024	WP(C) - 19495/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-08-14		(Se at No-11)
44	69377/4	16.08.2024	CRLMP-1182/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-08-14	WRIT BRANCH-2	(Se at No-34)
44	69379/5	16.08.2024	CRLMC-2833/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-08-14		(Se at No-34)
44	69382/6	16.08.2024	CRLMC-2704/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-08-14		(Se at No-34)
44	69388/7	16.08.2024	SA-139/2000	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2024-08-13		(Se at No-34)
44	69438/8	16.08.2024	WP(C) - 15454/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-2	(Se at No-7)
44	69479/9	16.08.2024	CRLMC-2972/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-16		(Se at No-7)
45	69501/0	16.08.2024	CRLMC-2973/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-08-16		(Se at No-7)
45	69549/1	16.08.2024	ABLAPL - 8253/2024	PRAVAT KUMAR TADA	GENERAL		Order Dtd. 2024-08-16	BAIL-2	(Se at No-12)
45	69588/	16.08.2024	SA-	RAGHUNATH	GENE		Entire Brief		(Se

2	2024	024	229/19 55	PANDA	RAL				at No- 12)
45 3	69596/ 2024	16.08.2 024	BLAPL- 2173/2 024	CHANDAN DAS	GENE RAL		Order Dtd. 2024-08- 13		(Se at No- 12)
45 4	69101/ 2024	16.08.2 024	RSA- 546/20 23	P K PANDA	GENE RAL		Order Dtd. 2024-08- 06Petition,Annexure ,	SECON D APPEA L	(Se at No- 7)
45 5	69102/ 2024	16.08.2 024	WP (C) - 18230/ 2022	H K PANDA	GENE RAL		Order Dtd. 2024-07- 15	WRIT BRANC H-8	(Se at No- 39)
45 6	69104/ 2024	16.08.2 024	CVREV- 254/19 96	S K SWAIN	GENE RAL		Order Dtd. 2000-08- 21		(Se at No- 39)
45 7	69105/ 2024	16.08.2 024	WP (C) - 30915/ 2023	P BEHERA	GENE RAL		Order Dtd. 2023-10- 05	WRIT BRANC H-5	(Se at No- 32)
45 8	69106/ 2024	16.08.2 024	OJC- 2803/1 996	S K SWAIN	GENE RAL		Order Dtd. 1998-03- 19		(Se at No- 32)
45 9	69108/ 2024	16.08.2 024	WP (C) - 17589/ 2013	S S DAS	GENE RAL		Order Dtd. 2024-08- 07	WRIT BRANC H-6	(Se at No- 26)
46 0	69109/ 2024	16.08.2 024	WP (C) - 14567/ 2018	B DAS	GENE RAL		Entire Order	WRIT BRANC H-1	(Se at No- 3)
46 1	69111/ 2024	16.08.2 024	WP (C) - 30118/ 2023	T NAYAK	GENE RAL		Order Dtd. 2023-11- 01Petition,Annexure ,	WRIT BRANC H-5	(Se at No- 23)
46 2	69112/ 2024	16.08.2 024	WP (C) - 26312/ 2017	P K NAYAK	GENE RAL		Order Dtd. 2024-06- 20	WRIT BRANC H-5	(Se at No- 20)
46 3	69114/ 2024	16.08.2 024	SA- 399/20 00	J K MOHARANA	GENE RAL			SECON D APPEA L	(Se at No- 7)
46 4	69115/ 2024	16.08.2 024	WP (C) - 11244/ 2024	G C SWAIN	GENE RAL		Order Dtd. 2024-07- 04	WRIT BRANC H-3	(Se at No- 33)

46	69116/2024	16.08.2024	ABLAPL-12873/2018	D K JENA	GENERAL		Order Dtd. 2024-08-09		(Seat No-33)
46	69117/2024	16.08.2024	BLAPL-3121/2024	A PATTANAİK	GENERAL		Order Dtd. 2024-07-02		(Seat No-33)
46	69119/2024	16.08.2024	WP(C)-21551/2012	N K SAHOO	GENERAL		Order Dtd. 2014-01-17		(Seat No-33)
46	69120/2024	16.08.2024	CRLMC-2395/2024	M BANERJEE	GENERAL		Order Dtd. 2024-07-01	CRIMINAL MISC	(Seat No-2)
46	69121/2024	16.08.2024	CRLMP-670/2024	A SAHOO	GENERAL		Order Dtd. 2024-08-12	WRIT BRANCH-7	(Seat No-44)
47	69122/2024	16.08.2024	WP(C)-12170/2020	ROUTRAY	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
47	69123/2024	16.08.2024	CRLREV-279/2013	N SAHOO	GENERAL		PetitionAnnexure,		(Seat No-108)
47	69125/2024	16.08.2024	WP(C)-33822/2023	D K BEHERA	GENERAL		Order Dtd. 2024-08-06	WRIT BRANCH-6	(Seat No-36)
47	69126/2024	16.08.2024	WP(C)-23866/2015	MR ROUTRAY	GENERAL		Order Dtd. 2018-04-04		(Seat No-36)
47	69127/2024	16.08.2024	WP(C)-33835/2023	D K BEHERA	GENERAL		Order Dtd. 2024-08-06	WRIT BRANCH-6	(Seat No-36)
47	69128/2024	16.08.2024	SA-60/1997	T K MOHANTY	GENERAL		Order Dtd. 2024-01-29	SECOND APPEAL	(Seat No-6)
47	69129/2024	16.08.2024	CRLREV-64/2023	G C DAS	GENERAL		Order Dtd. 2024-08-12	CRIMINAL REVISION	(Seat No-2)

47	69130/2024	16.08.2024	LAA-28/2020	H K BHOL	GENERAL		Order Dtd. 2022-09-07	FIRST APPEAL	(Seat No-1)
47	69131/2024	16.08.2024	CRLMP-1129/2022	P K DAS	GENERAL		Order Dtd. 2024-08-09	WRIT BRANCH-5	(Seat No-23)
47	69132/2024	16.08.2024	CRLMC-933/2024	N ROUT	GENERAL				(Seat No-23)
48	69133/2024	16.08.2024	LAA-91/2007	H K BHOL	GENERAL		Order Dtd. 2012-09-18		(Seat No-23)
48	69135/2024	16.08.2024	OJC-5934/1999	A MISHRA	GENERAL		Order Dtd. 2008-06-23Entire Order,		(Seat No-23)
48	69136/2024	16.08.2024	LAA-2/2007	H K BHOL	GENERAL		Order Dtd. 2012-12-12		(Seat No-23)
48	69137/2024	16.08.2024	SA-239/1994	A MISHRA	GENERAL		Order Dtd. 2005-02-24Petition,Annexure ,Misc.case,		(Seat No-23)
48	69209/2024	16.08.2024	OJC-3374/1988	G R PATRA	GENERAL		Annexure		(Seat No-23)
48	69211/2024	16.08.2024	ABLAPL - 19258/2019	A MOHANTY	GENERAL		Order Dtd. 2021-11-12	BAIL-2	(Seat No-11)
48	69301/2024	16.08.2024	SA-113/2000	P. K. DASH	GENERAL		Order Dtd. 2024-09-08	SECOND APPEAL	(Seat No-2)
48	69359/2024	16.08.2024	WP (C) - 18927/2011	SUVENDU BARIK	GENERAL		Order Dtd. 2015-02-03		(Seat No-2)
48	69376/2024	16.08.2024	OJC-15062/1996	KALIDAS	GENERAL		Order Dtd. 2000-12-21Petition,Annexure ,		(Seat No-2)
48	69439/2024	16.08.2024	ABLAPL - 4270/2	J. KAMILA	GENERAL		Order Dtd. 2022-07-05	BAIL-2	(Seat No-

			021						11)
490	69440/2024	16.08.2024	BLAPL-6810/2024	DIBYA JYOTI SAHOO	GENERAL		Order Dtd. 2024-07-18		(Seat No-11)
491	69441/2024	16.08.2024	BLAPL-4017/2024	DIBYA JYOTI SAHOO	GENERAL		Order Dtd. 2024-05-02		(Seat No-11)
492	69448/2024	16.08.2024	RSA-402/2023	B DAS	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Seat No-7)
493	69449/2024	16.08.2024	RSA-401/2023	B DAS	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Seat No-7)
494	69451/2024	16.08.2024	ABLAPL-5792/2024	N K SATAPATHY	GENERAL		Order Dtd. 2024-06-18		(Seat No-7)
495	69452/2024	16.08.2024	WP (C) - 16854/2010	J SAHOO	GENERAL		Judgement Dtd. 2010-10-28 Petition, Annexure, Counter,		(Seat No-7)
496	69454/2024	16.08.2024	WP (C) - 21538/2010	B K DAS	GENERAL		Entire Order		(Seat No-7)
497	69457/2024	16.08.2024	RVWPET-111/2016	B K DAS	GENERAL		Entire Brief		(Seat No-7)
498	69458/2024	16.08.2024	RSA-118/2002	B K DAS	GENERAL		Entire Brief		(Seat No-7)
499	69460/2024	16.08.2024	CMP-404/2016	B K DAS	GENERAL		Entire Brief		(Seat No-7)
500	69462/2024	16.08.2024	CMP-967/2016	B K DAS	GENERAL		Entire Brief	WRIT BRANCH-7	(Seat No-18)
501	69464/2024	16.08.2024	WP (C) - 15717/2012	B K DAS	GENERAL		Entire Brief		(Seat No-18)
502	69465/2024	16.08.2024	WA-421/20	B K DAS	GENERAL		Entire Brief	WRIT APPEAL	(Seat No-18)

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503	69467/2024	16.08.2024	CMP-482/2017	B K DAS	GENERAL		Entire Brief		(Se at No-3)
504	69468/2024	16.08.2024	WA-123/2014	B K DAS	GENERAL		Entire Brief	WRIT APPEAL	(Se at No-4)
505	69469/2024	16.08.2024	CRLREV-28/2024	N C SINHA	GENERAL		Order Dtd. 2024-07-26	CRIMINAL REVISION	(Se at No-3)
506	69471/2024	16.08.2024	ABLAPL-13593/2022	M R BARIK	GENERAL		Order Dtd. 2023-07-05	BAIL-2	(Se at No-7)
507	69473/2024	16.08.2024	WP(C)-38375/2020	B N MAHAPATRA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-5	(Se at No-23)
508	69474/2024	16.08.2024	OJC-13791/1998	AKHAND	GENERAL		Order Dtd. 2005-05-17Annexure, Entire Brief,		(Se at No-23)
509	69476/2024	16.08.2024	AHO-31/1991	K C PANDA	GENERAL		Order Dtd. 2018-11-13		(Se at No-23)
510	69478/2024	16.08.2024	WP(C)-21524/2013	P BISWAL	GENERAL		Order Dtd. 2014-07-18Petition,		(Se at No-23)
511	69538/2024	16.08.2024	WP(C)-16182/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
512	69592/2024	16.08.2024	RSA-402/2023	K.N. SAHOO	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Se at No-7)
513	69593/2024	16.08.2024	RSA-401/2023	K.N. SAHOO	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Se at No-7)

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